

Seventeenth Loksabha

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Title: Regarding the welfare activities concerning SC/ST people in Kerala.

KUMARI RAMYA HARIDAS (ALATHUR): Mr. Chairman, Sir, I would like to invite the attention of the Government to a serious problem regarding the SC/ST people of Kerala. Even the State and Central Governments have allotted and spent crores of rupees for the welfare of the Scheduled Castes and Scheduled Tribes under different Government schemes. Recently an infant died due to malnutrition at Attapadi in Palakkad District of Kerala. It is recurring in remote ST colonies. There are several projects and programmes for the all-round development of Backward Classes. But most of them are not useful in their depth and sense. The root cause of this problem is the lack of coordination among various departments. So, the projects meant for the Scheduled Castes and Scheduled Tribes do not fulfil their aim and goal. I request the Government to appoint a Special Nodal Officer other than Deputy Collector or revenue officials at the district level to implement and monitor the various projects. This will smoothen the functioning of various departments including Tribal and SC Development Departments.

So, I request the Government to take positive steps towards this issue.